



2026:AHC:10304

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 348 of 2026

Pooja Gupta

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Priyavrat Tripathi, Sumit Gupta
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Priyavrat Tripathi, learned counsel for the writ petitioner submits that since compassionate appointment has been sought for by Superintendent of Police, Pratapgarh, thus, the writ petition is dismissed with liberty to file before the Court having territorial jurisdiction over the matter.
2. Learned Standing Counsel has no objection to the same.
3. The writ petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar,J.)

January 16, 2026
Rajesh